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12.00 hrs.

PAPERS LAID ON THE TABLE

Title: Papers laid on the Table by members/Ministers.

श्रम और रोज़गार मंत्री (श्री शीश राम ओला) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(Placed in Library. See No. LT 473-76/04)

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT & FORESTS (SHRI NAMO NARAIN MEENA):
Sir, I beg to lay on the Table—

(1) A copy of the Notification No. S.O. 801 (E) (Hindi and English versions) published in Gazette of India dated the 7th July, 2004 making certain amendments in the Notification No. S.O. 60 (E) dated the 27th January, 1994 issued under section 3 of the Environment (Protection) Act, 1986.

(Placed in Library. See No. LT 477/04)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 63 of the Wild Life (Protection) Act, 1972.

- i. The Recognition of Zoo (Amendment) Rules, 2004 published in Notification No. G.S.R. 106 (E) in Gazette of India dated the 9th February, 2004.
- ii. The Declaration of Wild Life Stock Rules, 2003 published in Notification No. S.O. 445 (E) in Gazette of India dated the 18th April, 2003.
- iii. The National Board for Wild Life Rules, 2003 published in Notification No. S.O. 1092 (E) in Gazette of India dated the 22nd September, 2003.

(3) A copy of the Notification No. S.O. 1091 (E) (Hindi and English versions) published in Gazette of India dated the 22nd September, 2003 appointing the 22nd September, 2003 as the date on which section 6 of the Wild Life (Protection) Amendment Act, 2002 shall come into force, issued under section 1 of the said Act.

4. A copy of the Notification No. S.O. 1093 (E) (Hindi and English versions) published in Gazette of India dated the 22nd September, 2003 constituting the National Board for Wild Life consisting of the members mentioned therein issued under section 5A of the Wild Life (Protection) Act, 1972.

(5) A copy of the Notification No. S.O. 446 (E) (Hindi and English versions) published in Gazette of India dated the 18th April, 2003 authorising all the officers not below the rank of a Deputy Inspector General of Police to exercise the powers of section 58 E of the Wild Life (Protection) Act, 1972 issued under the said Act.

(6) A copy of the Notification No. S.O. 447 (E) (Hindi and English versions) published in Gazette of India dated the 18th April, 2003 empowering the Director of Wild Life Preservation and Assistant Director, Wild Life Preservation for that Government and in case of a State Government, the Chief Wild Life Warden and all officers not below the rank of Deputy Conservator of Forests to exercise the powers of section 54 of the Wild Life (Protection) Act, 1972 issued under the said Act.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item Nos. {2 (ii, iii) to 6} above.

(Placed in Library. See No. LT 478/04)

(8) A copy each of the following papers (Hindi and English versions) under section 619 A of the Companies Act, 1956: -

- (i) Review by the Government of the working of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 2002-2003.
- (ii) Annual Report of the Andaman and Nicobar Islands Forest and Plantation Development Corporation

Limited, Port Blair, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

(Placed in Library. See No. LT 479/04)

- (10)(i) A copy of the Annual Report (Hindi and English versions) of the Wildlife Institute of India, Dehradun, for the year 2002-2003, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wildlife Institute of India, Dehradun, for the year 2002-2003.

- (11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

(Placed in Library. See No. LT 480/04)

- (12)(i) A copy of the Annual Report (Hindi and English versions) of the Central Zoo Authority, New Delhi, for the year 2002-2003, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Zoo Authority, New Delhi, for the year 2002-2003.

- (13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.

(Placed in Library. See No. LT 481/04)

- (14)(i) A copy of the Annual Report (Hindi and English versions) of the Padmaja Naidu Himalayan Zoological Park, Darjeeling, for the year 2002-2003, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Padmaja Naidu Himalayan Zoological Park, Darjeeling, for the year 2002-2003
- (15) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.

(Placed in Library. See No. LT 482/04)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): Sir, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:--

1. The Public Distribution System (Control) (Amendment) Order, 2004 published in Notification No.G.S.R. 392(E) in Gazette of India dated the 29th June, 2004.
2. The Edible Oils Packaging (Regulation) Amendment Order, 2004 published in Notification No.G.S.R. 363(E) in Gazette of India dated the 16th June, 2004.

(Placed in Library. See No. LT 483/04)
